

(c) the steps the Licensing Committee proposes to take to dispose of all these pending applications;

(d) whether all the pending applications are of the Indian Industrial units and those of foreign firms have been cleared without any delay; and

(e) if so, the reasons why this preferential treatment to foreign firms?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM) (a) to (c) The position as on 1st April, 1974 is as follows.

Pending for over 3 months but less than six months	224
Pending for over 6 months but less than 12 months	723
Pending for over 12 months but less than 18 months	279
Pending for over 18 months	497

The oldest application relates to the year 1968 and it is pending from 8th April, 1968. The Licensing Committee is now meeting more frequently with a view to disposing of as many applications as possible

(d) No, Sir

(e) Does not arise

Sale of standard and imported Confiscated cloth in Central Government Employees Cooperative Society Ltd., New Delhi

9543 SHRI BHALJIBHAI PARMAR Will the PRIME MINISTER be pleased to state:

(a) whether standard cloth and imported confiscated cloth, being sold by the Central Government Employees Cooperative Society Limited, Raisina Road, New Delhi, are not sold to the Central Government employees but are sold to the businessmen and thus

make it impossible for the actual consumers to buy them; and

(b) if so, whether the Government propose to sell the said items only to the shareholders and Central Government employees after seeing their identity cards and share-certificates and if so, when this will be done?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) No, Sir. The confiscated goods procured from the Central Customs Department are sold by the Society only to Central Government employees. Standard cloth is however sold both to Central Government employees and the general public according to the conditions laid down for its distribution by the Civil Supplies Department Delhi Administration who allot the cloth to the Society

(b) Does not arise

शारी श्रावणयोग भवन, नई दिल्ली में द्वितीय बेतन आयोग की सिफारिशों का क्रियान्वयन

9544. श्री पद्मलाल बाकपाल
क्या शरीरशोधक विकास मंत्री यह बताते कि कृपा करेंगे कि

(क) क्या द्वितीय बेतन आयोग की सिफारिशों का लाभ खादी भवन, नई दिल्ली के कर्मचारियों को दे दिया गया है और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

श्रीशोधक विकास मंत्रालय में उपस्थिते
(श्रीशिवशंकर शुकलान्त शर्मा) (क) जी,
हाँ।

(ख) प्रश्न ही नहीं उठता।